

SHREE SURGOVIND TRADELINK LIMITED

Regd Office : 103/1, 1st Floor, Angel Complex, Behind Bluestar Complex, Navjeevan,
Ahmedabad – 380 014. Tel: +91-9624079421; e-mail: info@sstl.co.in

POST OFFER ADVERTISEMENT

This advertisement is being issued by Arihant Capital Markets Limited, Manager to the Offer on behalf of **Mr. Virat Sevantil Shah , Mr. Alok Virat Shah and Mr. Rajan Sevantil Shah ("Acquirers")**, pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire 13,02,600 Equity Shares, constituting 26% of the voting Equity Share Capital (the "**Offer**") of **Shree Surgovind Tradelink Limited ("Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned Offer was published on February 11, 2013 in Financial Express (English, all editions); Jansatta (Hindi, all editions); Navshakti (Marathi, Mumbai edition) and Bindu (Gujarati, Ahmedabad edition).

1. Name of the Target Company : Shree Surgovind Tradelink Limited
2. Name of the Acquirers : Mr. Virat Sevantil Shah , Mr. Alok Virat Shah and Mr. Rajan Sevantil Shah.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Adroit Corporate Service Private Limited
5. Offer Details:
 - a. Date of Opening of the Offer : April 12,2013
 - b. Date of closure of the Offer : April 29,2013
6. Date of payment of consideration : May 7, 2013
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual
7.1	Offer Price	Rs. 7/-	Rs. 7/-
7.2	Aggregate number of shares tendered	13,02,600	25,800
7.3	Aggregate number of shares accepted	13,02,600	25,000
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 91,18,200/-	Rs. 1,75,000/-
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (No. & %)	10,17,900 20.32%	10,17,900 20.32%
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	13,22,300 26.39%	13,22,300 26.39%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	13,02,600 26.00%	25,000 0.50%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL	NIL
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	36,42,800 72.71%	23,65,200 47.21%
7.10	Pre & Post offer shareholding of the Public	Pre-Offer : 25,76,400 (51.43%) Post-Offer : 13,67,200 (27.29%)	Pre-Offer : 25,76,400 (51.43%) Post-Offer : 26,44,800 (52.79%)

8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI SAST Regulations.

On Behalf of the Acquirers issued by the Manager to the Offer



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